Central Administrative Tribunal Principal Bench, New Delhi.

CP-314/2004 in OA-1332/2003

New Delhi this the 13th day of September, 2004.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A) Hon'ble Shri Shanker Raju, Member(J)

Sh. Mahinder Singh Parasher, S/o late Sh. Parma Nand, R/o 1119, Timar Pur,

Applicant

(through Sh. Arun Bhardwaj, Advocate)

Versus

1. Sh. K.K. Paul, Commissioner of Police, Police Headquarters, I.P. Estate, New Delhi.

- 2. Sh. Karnail Singh, Joint Commissioner of Police, Special Cell, Police Head Quarters, I.P. Estate, New Delhi.
- 3. Sh. Ujjwal Mishra, Dy. Commissioner of Police, Special Branch, ·PHQ, IP Estate, New Delhi.

..... Respondents

Order (Oral) Hon'ble Shri V.K. Majotra, Vice-Chairman(A)

Learned counsel seeks and is allowed to withdraw this C.P. with liberty to file a fresh OA, if so advised.

(Shanker Raju) Member(J)

(V.K. Majotra) Vice-Chairman(A)

/vv/